

List of Advocates proposed for designation as Senior Advocate
(along with the names of the Senior Advocates who had recommended their names)

Sl. No.	Name of Advocate	Whether submitted on Proforma as per Rules or as per PPS Circulatory Letter	Reg. with State Bar Council of Uttarakhand / Transferred on the rolls of Bar Council of Uttarakhand atleast 5 years' prior	Member of UK High Court Bar Association for last 5 years	Whether completes 10 years of actual practice as an Advocate	Recommendation of Two Senior Advocates
01	Shri Amit Bhatt	As per Circulatory Letter of PPS	Date of transfer not furnished (Certificate also not annexed)	Yes But date not furnished (Certificate also not annexed)	Yes	Yes (1) Mr. D.K. Sharma (2) Mr. R.P. Nautiyal
02	Ms. Anjali Bhargava	As per Rules	Transferred to the rolls of UK Bar Council on 17.06.2008	Yes Member since October 2001 (Certificate not annexed)	Yes	Yes (1) Mr. V.K. Kohli (2) Mrs. Pushpa Joshi
03	Shri Arvind Kumar Sharma	As per Rules	Transferred to the rolls of UK Bar Council on 01.09.2005 (Certificate not annexed)	Yes Member since 28.11.2000 (Certificate not annexed)	Yes	Yes (1) Mr. SPS Panwar (2) Mr. S.G. Hasnain
04	Shri D.S. Patni	As per Rules	Transferred to the rolls of UK Bar Council in 2004. Continuity Certificate issued by UK Bar Council attached.	Yes Member since 2001 (Certificate not annexed)	Yes	Yes (1) Mrs. Tehmina Punvani (2) Mr. A.S. Rawat
05	Shri G.S. Sandhu	As per Rules	Date of Transfer not mentioned (Certificate also not annexed)	Yes Member since 18.12.2004 (Certificate not annexed)	Yes	Yes (1) Mr. A. Rab (2) Mr. R.K. Raizada
06	Shri Harsh Mani Raturi	As per Rules	Date of transfer not mentioned (Certificate also not annexed)	Yes But date is not furnished (Certificate also not annexed)	Yes	Yes (1) Mr. Pinaki Misra (2) Mr. J.P. Joshi
07	Shri Kaustuba Nand Joshi	As per Rules	Transferred to the rolls of UK Bar Council on 18.12.2004	Yes Member since January, 2002 (Certificate not annexed)	Yes	Yes (1) Mr. M.C. Kandpal (2) Mr. M.C. Pandey

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08	Shri Khil Pati Upadhyay	As per Rules	Transferred to the rolls of UK Bar Council on 18.12.2004 (However, certificate is not annexed)	Yes, member since January, 2002 (Certificate not annexed)	Yes	Yes 1. Mr. O.P. Singh 2. Mr. Radha Kant Ojha
09	Shri Lokendra Dobhal	As per Circulatory Letter of PPS	Transferred to the rolls of UK Bar Council on 08.02.2004 (Certificate not annexed)	Yes Member since January, 2002 (Certificate not annexed)	Yes	Yes (1) Mr. M.S. Negi (2) Mr. Rajendra Dobhal (brother)
10	Shri Mahavir Singh Tyagi	As per Rules	Transferred to the rolls of UK Bar Council on 18.12.2006	Yes Member since 2001 (Certificate not annexed)	Yes	Yes (1) Mr. S.K. Agarwal (2) Mr. M.S. Pal
11	Smt. Neetu Singh	As per Rules	Transferred to the rolls of UK Bar Council on 17.02.2011	Yes Member since 17.02.2011 (Certificate not annexed)	Yes	Yes (1) Mr. Pramod Swarup (2) Mr. Ashok Kumar Panda
12	Shri Pankaj Purohit	As per Rules	Transferred to the rolls of UK Bar Council on 18.12.2004 (Certificate not annexed)	Yes Member since January, 2002 (Certificate not annexed)	Yes	Yes (1) Mr. U.K. Uniyal (2) Mr. B.P. Nautiyal
13	Shri Rakesh Thapliyal	As per Rules	Transferred to the rolls of UK Bar Council on 29.08.2008	Yes Member since January, 2002 (Certificate not annexed)	Yes	Yes (1) Ms. Pinky Anand (2) Mr. Sanjeev Puri
14	Shri Sandeep Tandon	As per Rules	Transferred to the rolls of UK Bar Council on 29.09.2008	Yes Member since 2001 (Certificate not annexed)	Yes	Yes (1) Mr. S.K. Jain (2) Mr. Arvind Vashisth

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15	Shri S.S. Yadav	As per Rules	Transferred to the rolls of UK Bar Council on 13.12.2018	Yes Member since 2001 (Certificate not annexed)	Yes	Yes (1) Mr. Vinod Kumar Singh (not signed) (2) Mr. Indra Pal Singh
16	Shri Surendra Kumar Posti	As per Rules	Transferred to the rolls of UK Bar Council on 18.12.2004 (Certificate not annexed)	Yes Member since January, 2002 (Certificate not annexed)	Yes	Yes (1) Mr. Bharat Ji Agrawal (2) Mr. Dhruv Agrawal
17	Shri Vijay Bhatt	As per Rules	Transferred to the rolls of UK Bar Council on 18.12.2004 (Certificate not annexed)	Yes Member since 2004 (Certificate not annexed)	Yes	Yes (1) Mr. B.C. Pande (2) Mr. VBS Negi
18	Sri Pankaj Miglani	As per Rules	Transferred to the rolls of UK Bar Council on 18.12.2004 (However, certificate is not annexed)	Yes Member since 2001 (Certificate not annexed)	Yes	Yes (1) Mrs. Geeta Luthra (2) Mr. J.C. Gupta

Suggestions and views, if any, may be submitted in the office of the undersigned on or before 20th June, 2019. The concerned Advocates are also requested to rectify the deficiencies, if any, shown against their names on or before 20th June, 2019.

Sd/-
PPS to Hon'ble the Chief Justice